

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF P K S LIMITED

SL.NO.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	P K S LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20.07.1982
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U63090WB1982PLC035099
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office & Principal Office : 7 Camac Street, Azimgunj House, Kolkata - 700017.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14.06.2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15.06.2022 (Hon'ble NCLT, Bench - II, Kolkata has appointed me as the Liquidator vide its Order dated 15.06.2022 and I have received copy of the above Order first time from one of the Financial Creditors of the CD vide their E-mail on 16.06.2022)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ASHOK KUMAR AGARWAL, IBBI/IPA-002/IP-N00626/2018-2019/11898
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address : Ashwini - D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., West Bengal, Pin-700107. E-mail ID : ashok.agarwal@singhiipsolutions.com Mobile No. : +91 9831060452
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : Ashok Kumar Agarwal, C/o. Singhi IP Solutions Private Limited, Raja Chamber, 1 st Floor, 4 Kiran Shankar Roy Road, Kolkata - 700001. E-mail ID : ashok.agarwal@singhiipsolutions.com Mobile No. : +91 9831060452 Tele : +91 33 22318652
11	LAST DATE FOR SUBMISSION OF CLAIMS	15 th July, 2022

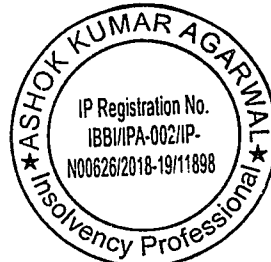
Notice is hereby given that the Hon'ble National Company Law Tribunal, Bench – II, Kolkata has ordered the commencement of liquidation of **P K S LIMITED** on 15th June, 2022 vide its Order pronounced on 15th June, 2022 and has appointed me as the Liquidator. A copy of the above Order dated 15th June, 2022 was received first time by me from one of the Financial Creditors of the CD vide their Email dated 16th June, 2022.

The Stakeholders of **P K S LIMITED** are hereby called upon to submit their claims with proof on or before **15th July, 2022** to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator



Date : 20th June, 2022
Place : Kolkata

ASHOK KUMAR AGARWAL
IP Registration No. : IBBI/IPA-002/IP-N00626/2018-2019/11898

LIMITED -

FINANCIAL EXPRESS

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As is July 08,

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n@gmail.com

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before the e-auction
Corporate Debtor: Anurag
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dated on January, 2021
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EMD Amount
(10% of Reserve Price)
(Amount in Rs.)
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4,10,643

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sd/-
heswari (Liquidator)
fled - In Liquidation
751/2019-2020/12691
re, Kolkata - 700053
obile no: 9903678914
heswari@gmail.com
storage@gmail.com

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7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15.06.2022 (Hon'ble NCLT, Bench - II, Kolkata has appointed me as the Liquidator vide its Order dated 15.06.2022 and I have received copy of the above Order first time from one of the Financial Creditors of the CD vide their E-mail on 16.06.2022)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ASHOK KUMAR AGARWAL IBBI/PA-002/IP-N00626/2018-2019/11898
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	Address : Ashwini-D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., West Bengal, Pin- 700107. E-mail ID : ashokagarwal@singhilsolutions.com Mobile No. : +91 9831060452
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : Ashok Kumar Agarwal, C/o. Singhi IP Solutions Private Limited, Raja Chamber, 1st Floor, 4 Kuran Shankar Roy Road, Kolkata - 700001. E-mail ID : ashokagarwal@singhilsolutions.com Mobile No. : +91 9831060452 Tele : +91 33 22318652
11.	LAST DATE FOR SUBMISSION OF CLAIMS	15th July, 2022

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Name and Signature of the Liquidator
Sd/-
ASHOK KUMAR AGARWAL
IP Registration No. : IBBI/PA-002/IP-N00626/2018-2019/11898

Date : 20th June, 2022
Place : Kolkata

IMPORTANT

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Circle Office : North 24 Parganas 48-A, Jessore Road, Barasat, Seth Pukur Pin - 700 124 Ph. No. : (033) 2584 4169 E-mail : cs8291@pnbc.co.in	E-AUCTION SALE NOTICE
and Details of the Property	Outstanding dues as per 13(2) notice for which property is being sold a) Reserve Price (in Lakh) b) EMD (in Lakh) c) Bid Multiplier (in Lakh) Date & Time of E-auction

The Manager to the Offer ("Manager"), acquirer 3", and Mohil Agarwal in respect of the open offer for face value of ₹10.00/- (Rupees Ten) Limited ("INDEGR" or "Target") provisions of Regulations 3 (1) and Res and Takeovers) Regulations, 2002, in the newspapers, namely (Marathi daily) (Mumbai Edition) (Ne)

(a) Newspapers, (Detailed Public

(c) SH-4 Securities Transfer Form

(e) May 17, 2022 (Corrigendum

(f) 22, which was published in the

(g) in the Newspapers on Tuesday,

(h) is published in the Newspapers

of Offer, Recommendations of Documents).

(i) at https://www.bseindia.com/ assigned to such terms in the

Green Lakhs Fifteen Thousand Target Company and transfer of from the Reserve Bank of India Financially Important Non-Deposit and September 01, 2016.

Change Board of India bearing per), the Target Company had Letter and in accordance and on Wednesday, May 25, 2022, period are tabulated as under:

Equity Shares accepted	Percentage of Offer	Percentage of Voting Share Capital
14.98%	3.89%	
14.98%	3.89%	

Shares tendered by the Eligible Regulations was sought from

(a) The Offer Price for the period of 30% (Ten Percent) per annum interest;

(b) In Regulation 23(1)(a) of the the Newspapers, providing accordance and compliance

(c) The advertisement and for their

(East), Mumbai - 400093,

alsquare.in;

I, Shahjahan Begum, wife of Mohammad Islam, residing at 39/1/H/4, Sir Syed Ahmed Road, Entally, Kolkata - 700014 do hereby solemnly affirm and declare that I Shahjahan Begum and Shahjahan Parveen is one and same identical person by an affidavit No. 6203 before the Ld. 1st class Judicial Magistrate at Sealdah Court on 16.06.2022.

FORM NO. INC-28
(Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014)

Before the Central Government,
Regional Director, Eastern Region, West Bengal
Ministry of Corporate Affairs
Nizam Palace, II MSO Building, 3rd Floor, 234/4, A.J.C. Bose Road, Kolkata-700020

In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014 AND

In the matter of Seamarine Merchants Private Limited (CIN: U52190WB2010PTC146670) having its Registered Office at Natural City, Block A, 8th Floor, 8D, 43, Shyamnagar Road, LP - 43/13 Kolkata - 700055, West Bengal

Petitioner

Notice is hereby given to the General Public that the Company proposes to make an application to the Central Government, under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on Saturday, 18th June, 2022 to enable the Company to change its Registered Office from "State of West Bengal" to the "State of Maharashtra".

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver either on MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Eastern Region, West Bengal at Nizam Palace, II MSO Building, 3rd Floor, 234/4, A.J.C. Bose Road, Kolkata-700020, within 14 days from the date of publication of this notice with a copy to the Petitioner Company at its Registered Office at the address mentioned below:

Natural City, Block A, 8th Floor, 8D, 43, Shyamnagar Road, LP - 43/13 Kolkata - 700055, West Bengal

For and on behalf of the Applicant,
Seamarine Merchants Private Limited -
Sd/-
Shetal Chandak
Director
Date: 20th June, 2022
Place: Kolkata
DIN - 07484529

ASHOK KUMAR AGARWAL
IBBI/PA-002/IP-N00626/2018-2019/11898
Insolvency Professional

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